GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4793 ANSWERED ON:08.12.2010 HOT LINE FOR PUBLIC Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) proposes to start a hot line for the public to register their complaints regarding corruption;
- (b) if so, the details of the mechanism proposed;
- (c) the action plan to ensure safety of whistle blowers under this system;
- (d) whether there is any proposal to award whistle blowers under the system;
- (e) if so, the details thereof;
- (f) whether CVC has prepared a blue print to achieve the objectives; and
- (g) if so, the details thereof?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

- (a) & (b): In order to provide assurance to the citizens to the effect that prompt deterrent action would be taken against the delinquents and to devise strategies for public awareness, the Central Vigilance Commission on the occasion of Vigilance. Awareness Week has started a toll free hotline No. 1800-11-0180. For this purpose, ten dedicated phone lines have been installed in the Commission for lodging complaints by citizens. These complaints are forwarded to the Chief Vigilance Officer/Competent Authority concerned for taking necessary action and report.
- (c): The identity and safety of 'Whistle Blowers' who lodge complaints on toll free phone would be kept secret by the Commission, if requested by the citizen specifically.
- (d): No, Sir.
- (e): Does not arise.
- (f) & (g): In order to promote good governance in the country, the Central Vigilance Commission has formulated a draft "National Anti Corruption Strategy" (NACS), as a guiding policy document. The proposed Strategy aims at systematic and conscious reshaping of the country's national integrity system. The draft Strategy recommends a set of action to be taken by the Government and a set of action by the political entities, judiciary, media, citizens, private sector and civil society organizations.